

**Allocation for Educational Reforms**

210. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) whether the All-India Secondary Teachers' Federation has called for the allocation of at least 10 per cent of the total Central Plan outlay as well as 10 per cent of the budgeted expenditure for carrying out educational reforms in a memorandum submitted to him on the 1st May, 1967 demanding inter alia uniform service conditions for teachers all over the country;

(b) whether their demands have been considered; and

(c) if so, the result thereof?

The Minister of Education (Dr. Triguna Sen): (a) Yes, Sir.

(b) Yes, Sir.

(c) It has not been found feasible to agree to the demand.

**Kairon Murder Case**

211. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether a decision has been taken in the Kairon murder case;

(b) if not, the reasons for the delay; and

(c) the steps taken to expedite the same?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). The case is pending trial in the court of the Special Sessions Judge, Rohtak.

**मन्त्रालयों में अनुवाद का काम**

212. श्री सुकन चन्द कश्यप: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) केन्द्रीय सरकार के विभिन्न मन्त्रालयों तथा सम्बद्ध कार्यालयों में हिन्दी में

अंग्रेजी और अंग्रेजी से हिन्दी में अनुवाद कार्य से संबंधित विभिन्न पदों के नाम, वेतन-क्रम पद-श्रेणी तथा पदों की संख्या कितनी कितनी है; |

(ख) प्रत्येक पद के लिये क्या क्या निर्दिष्ट कर्तव्य तथा उत्तरदायित्व निर्धारित किये गये हैं और प्रत्येक पदाधिकारी का दैनिक काम का कोटा कितना होता है;

(ग) क्या सभी मन्त्रालयों में एक समान काम वाले प्रत्येक पद के वेतन-क्रम, पद श्रेणी तथा वास्तविक कार्य-भार समान है;

(घ) यदि नहीं, तो ऐसी विषमता के क्या कारण हैं;

(ङ) इन विषमता को दूर करने के लिये क्या कार्यवाही करने का विचार किया गया है; और

(च) क्या ऐसे मामलों में जहाँ पर वेतन-क्रम तो कम है और कार्यभार अधिक है, कुछ अग्रिम वार्षिक वृद्धियाँ देने का सरकार का विचार है, और यदि हाँ, तो कितनी अग्रिम वार्षिक वेतन वृद्धियाँ दी जायेंगी?

गृह-कार्य मन्त्रालय में राज्य-भाषी (की विज्ञान-रक्षण शुक्ति): (क) ने (च) मुचनो एकल की जा रही है और मदन के गया पटन पर रख दी जाएगी।

**Damage to an Ajanta Painting**

213. Shri S. A. Agadi:  
Shri Sezhlyan:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that recently one of the well-known Ajanta Paintings at Cave No. 1 was mutilated and spoiled by a deep scratch and if so, the action taken in this regard; and

(b) whether any enquiry has been made in the matter and if so, the result thereof?

The Minister of State in the Ministry of Education (Shri Sher Singh):

(a) Yes Sir. The matter is under investigation.

(b) A preliminary enquiry has been made by the Circle Officers. Detailed enquiries are continuing to fix responsibility, and decide on action to be taken against persons found guilty.

S.C. and S.T. in Government Offices

214. Shri H. N. Mukerjee: Will the Minister of Home Affairs be pleased to state:

(a) whether the quota reserved for the Scheduled Castes and Scheduled Tribes has been fulfilled in all the Ministries and Attached Offices of the Government of India as on the 1st April, 1967; and

(b) if not, the extent of the lag and the reasons thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) and (b). Reservation is made for Scheduled Castes and Scheduled Tribes in all services and posts under Government filled by direct recruitment. Reservation is also made for Scheduled Castes and Scheduled Tribes in Class III and Class IV appointments made by promotion, by selection or through departmental competitive examination, in grades to which there is no direct recruitment whatever. These reservations apply for purposes of new appointments only. Figures showing the proportion of Scheduled Castes and Scheduled Tribes amongst the total employees in the Ministries and Attached Offices of the Government of India as on 1st April, 1967, are not available. However, a statement showing the progressive representation of Scheduled Castes and Scheduled Tribes in the services under the Government of India for the years 1959 to 1966 is placed on the Table of the House. [Placed in Library. See No. LS-355/67].

The main reason for the shortfall in the representation of Scheduled Castes and Scheduled Tribes is that

suitable Scheduled Caste and Scheduled Tribe candidates are not available to fill all the posts reserved for them particularly those posts for which technical or special qualifications are required.

Mid-day Meals to Primary School Children

215. Shri H. N. Mukerjee: Will the Minister of Education be pleased to state:

(a) whether the scheme to provide mid-day meals to the primary school children initiated in 1962-63 has been extended to all the States and Union Territories;

(b) the share of the Central Government in the expenses incurred on the scheme and the amount spent by the Central Government in this regard since 1962-63, year-wise;

(c) the total number of children who are receiving this benefit at present; and

(d) when the scheme will be universally applied in the case of primary as well as secondary school students?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) No, Sir. At present it is in operation in 13 States and 5 Union Territories.

(b) During Third Plan the scheme was in the Centrally Sponsored Sector and the Central share was 1/3 of the total expenditure. Year-wise figures of Central grant are as under:

Year	Amount given by Centre
1962-63	Rs. 39,02,470
1963-64	Rs. 65,40,484
1964-65	Rs. 70,00,000
1965-66	Rs. 1,78,00,000
	<b>Rs. 3,52,42,954</b>